

(d) What have been the results of this survey?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix I, annexure No. 58.]

#### BASIC EDUCATION

101. Shri Balmiki: Will the Minister of Education be pleased to state:

(a) the steps taken by the Central Government to further the cause of basic education from primary to post-graduate level with a view to developing its technique and practice under the intensive educational development scheme in all the States; and

(b) the cost of this scheme shared by the Centre and the States?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No. 59.]

#### SMUGGLING

102. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) whether gangs of smugglers parade the streets of Agartala Town with contraband goods;

(b) whether they threaten the public at night and ask them for help in their affairs;

(c) whether normal life in some parts is obstructed by these gangs; and

(d) the steps Government propose to take in the matter?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) to (d). Do not arise.

#### REHABILITATION FINANCE ADMINISTRATION

103. Th. Lakshman Singh Charak: (a) Will the Minister of Finance be pleased to state how many displaced

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persons from West Pakistan, Sind or East Pakistan, etc. were given loan by the Rehabilitation Finance Administration in the year 1951-52 and 1952-53?

(b) In how many instalments is the loan repayable?

(c) What is the rate of interest charged thereon?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The Administration do not maintain statistics according to the financial year and, therefore, the total number of loan applications sanctioned during the calendar years 1951, 1952 and upto the 30th June, 1953 is given below:—

Year	West Pakis- tan excluding Sind	Sind	East Pakistan	Total
1951	1088	1261	1534	3883
1952	1240	1220	949	3409
1953 (upto 30-6-53)	872	662	743	2277

(b) The loans are generally repayable in 8 yearly instalments. However in case of loans for the business of "contracting" they are usually made repayable in 5 yearly instalments and in case of "transport" business in 40 monthly instalments.

(c) The rate of interest charged on loans is 6 per cent. per annum subject to a rebate of 1 per cent. if the payment of instalment is made on or before the due date.

#### INCOME-TAX

104. Shri Syed Ahmed: Will the Minister of Finance be pleased to state the number of persons or firms assessed to Income-Tax (i) from Hoshangabad District in Khandwa Circle and (ii) Khandwa portion of Khandwa District in that Circle?

The Deputy Minister of Finance (Shri M. C. Shah): The number of persons assessed from Hoshangabad District in Khandwa Circle is 772 and from Khandwa portion of Khandwa District is 579.